

Bavanthari Irrigation Project

1200. SHRI KANKAR MUNJARE: Will the Minister of WATER RESOURCES be pleased to state:

(a) the target fixed for the completion of Bavanthari irrigation Project;

(b) the amount spent on the project during 1989-90; State-wise;

(c) the total area of land likely to be irrigated from this project in Madhya Pradesh and Maharashtra and the districts to be benefited thereby; and

(c) the progress made so far on the project?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) State Government has to secure investment clearance and to assign priority.

(b) Expenditure reported is Rs. 50 lakhs by Madhya Pradesh and Rs. 6 lakhs by Maharashtra.

(c) The project envisages to irrigate about 18615 hectares in Balaghat District of Madhya Pradesh and 17537 hectares in Bhandara District of Maharashtra.

(d) The project is in the initial stages.

Telephone Adalat

1201. SHRI CHANDRESH PATEL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the Telephone Adalats held during 1 January, 1989 to 30 November, 1990 in Jamnagar and other districts of Gujarat;

(b) if so, the details thereof and the out-

come thereof;

(c) the Rules, Regulations and Procedures for holding such Adalats and how it is being working and disposing of the cases and disputes;

(d) whether such Adalats are being held in Delhi and other places also; and

(e) the reaction of the Government general public and the press on the working of such Adalats?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) Nil in Jamnagar two at Vadodra, one at Surat and one at Nadiad (Kheda) during the period 1st January, 1989 to 30th November, 1990.

(b) 157 cases were take up in the above mentioned four Adalats. Out of these, 129 cases were settled.

(c) These are given in the attached Statement. Adalats are working satisfactorily.

(d) Yes, Sir.

(e) The reaction in general is encouraging.

STATEMENT

The concept of Telephone Adalat was introduced in the Department for the purpose of redressal of grievances of the public on an appointed date. It was initially to cover major cities like Delhi, Bombay, Calcutta, Madras, Bangalore, Hyderabad, Ahmedabad, Pune and Kanpur. It was felt that experience gained and results achieved after Telephone Adalats have been held at these places, an evaluation would be made to

decide later to cover other areas. Such Adalats are to be held at an interval of three months.

Bench

The Adalat bench comprise of General Manager and two other members one each from Finance and Engineering. Incharge of Public Grievance Cell is compulsorily a member.

Scope

Service complaints such excess billing complaints, non-provision/delayed provision of telephone connections/ accessories, disconnection of telephones due to various reasons will be under the purview of the Telephone Adalat.

Method

Wide publicity is given through local newspapers regarding holding of Telephone Adalat, venue and time, name and address of the officer authorised to receive representations from the public. Generally, about 30 days are given to the public to submit the representations. The representations thus received are processed thoroughly for final decision. The representationists are suitably replied of the decision or to present themselves in person to attend the proceedings of the Adalat.

Evaluation

Proceedings of the sessions of the Adalats held at different places are evaluated at Headquarters of the Department of Telecom for analytical purposes and for deciding the nature of remedial action in system defects, if any.

Disneyland Project in Haryana

1202. SHRI TEJ NARAYAN SINGH:
SHRIGEORGE FERNANDES:
SHRI HARI KEWAL PRASAD:
SHRI KASHIRAM RANA:
SHRI RAJENDRA AG-
NIHOTRI:
SHRI HANNAN MOLLAH:
SHRI SUDARSAN
RAYCHAUDHURI:

Will the Minister of TOURISM be pleased to state:

(a) whether the Union Government have received from Haryana State Government any proposal to set up a so-called 'Disneyland' in Haryana;

(b) whether the Union Government are also aware that the farmers in the affected areas have protested against the proposal; and

(c) if so, the reaction of the Government the said proposal and to the farmers' protest?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRIMATI USHA SINHA): (a) No, Sir.

(b) and (c). As the proposal is neither sponsored nor financially assisted by Central Government, the question of giving any reaction on this matter does not arise.

[Translation]

Super Phosphate and Sulphuric Acid Plant in Sikar

1203. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether large deposits of pyrites